

For information of Nationalized banks

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.04.2017 to 30.04.2017 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

| <b>Srl. No.</b> | <b>FDR Amount</b>           | <b>Maturity date</b> | <b>Period for further renewal</b> |
|-----------------|-----------------------------|----------------------|-----------------------------------|
| 1               | Rs.5,47,319/- + interest    | 16.04.2017           | Six months                        |
| 2               | Rs.59,201/- + interest      | 18.04.2017           | 91 days                           |
| 3               | Rs.16,99,100/- + interest   | 18.4.2017            | One year                          |
| 3               | Rs.1,15,396/-+ interest     | 18.04.2017           | 45 days                           |
| 4               | Rs.3,52,00,000/- + interest | 19.04.2017           | One year                          |
| 5               | Rs.73,98,188/- + interest   | 21.4.2017            | Six months                        |
| 6               | Rs.1,00,00,000/- + interest | 22.4.2017            | Six months                        |
| 7               | Rs.31,85,588/- + interest   | 30.4.2017            | Six months                        |

Dated: 01.04.2017

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(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India

1 P A to Id Registrar (L-I) 